

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Kolkata Circuit Bench)**

Appeal No. 287 of 2013

Dated : 1st April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

DPSC Ltd. Appellant(s)

Versus

West Bengal Electricity Regulatory Commission Respondent (s)

**Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Mr. Sandip Mitra**

**Counsel for the Respondent(s): Mr. Prathik Dhar
Mr. C.K. Rai
Mr. Samir Haldar**

ORDER

We have heard the Learned Counsel for the Appellant. The Learned Counsel for the Respondent is directed to file his written notes on or before 21.4.2014 after serving copy on the other side.

Post the matter for further hearing on **21.04.2014 at Delhi Bench.**

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**